

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2400  
ANSWERED ON-04/08/2025**

**NCS/NFS Posts in Central Universities**

2400. Shri Rahul Gandhi:

Will the Minister of EDUCATION be pleased to state:

- (a) the total number of teaching posts advertised in each Central University during the last ten years, post-wise (Assistant Professor, Associate Professor and Professor), category-wise (UR, SC, ST, OBC, EWS and PwD) and year-wise;
- (b) the total number of advertised teaching posts declared as No Candidate Shortlisted (NCS) or Not Found Suitable (NFS), academic position-wise, category-wise, university-wise and year-wise;
- (c) the number of instances where Central Universities did not provide any reasons for declaring positions as NCS or NFS during the recruitment process; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)

(a) to (d): Government of India has substantially increased the sanctioned faculty posts to 18951 in 2025 from 16324 in 2014. Despite 16% increase in total sanctioned faculty posts, the faculty vacancies reduced from 36.04% in 2014 to 25.8% by 2025. There is a similar increase of 52% in sanctioned faculty posts for SC, ST, OBC categories from 4701 in 2014 to 7153 in 2025. Concerted efforts have also been made to fill up the vacant teaching posts and **there is 136.9% increase in filled posts in the reserved category faculty posts from 1909 in 2014 to 4523 in 2025**. Further, more than 8150 faculty positions have been filled in all categories in Central Universities through special recruitment drives under mission recruitment. The Central Educational Institutions (Reservation in Teachers Cadre) Act, 2019 has been notified on 09.07.2019 which provides for reservation of posts in direct recruitment for persons belonging to Scheduled Castes (SCs), Scheduled Tribes (STs), Other Backward Classes (OBCs), and Economically Weaker Sections (EWS) in the Teacher's Cadre of Central Educational Institutions established, maintained, or aided by the Central Government. This Act removes the difficulty regarding the reservation of posts in appointment by treating University/Central Educational Institution as a unit for the purpose of reservation instead of individual departments. Further, by this Act from the year 2019, reservation

was provided to Other Backward Class (OBC) in recruitment in Associate Professor and Professor level. Earlier reservation to OBC was only in Assistant Professor level. Posts reserved for a particular category can only be filled by eligible persons of that particular category; any unfilled post belonging to any of the reserved category will continue to be readvertised as backlog vacancies in that particular reserved category in next cycle(s) of recruitment until filled. Further, the mandatory condition of PhD for Assistant Professor has also been relaxed.

Applications are invited through an open advertisement(s); the eligible candidates can apply. Selection Committees, duly constituted for recruitment under the relevant provisions, make recommendations regarding suitability of the candidates for the post(s) and accordingly, appointments are made on the basis of the recommendations of the Selection Committees. The UGC Regulation on “Minimum Qualifications for appointment of teachers and other academic staff in Universities and Colleges, 2018” provide for a transparent and objective selection procedure. As per said UGC Regulation 2018, Selection Committee for appointment of teachers among others consists of representatives of SC/ST/OBC/minority/women/differently-able categories, if any of candidates from any of this category is an applicant.

Central Universities are statutory autonomous organisations established under the respective Central Acts of Parliament and governed by the provisions of the Acts, Statutes, Ordinances made thereunder. Administrative and academic decisions are taken by the Central Universities with the approval of statutory bodies in accordance with statutory provisions and the relevant regulations/guidelines of the University Grants Commission (UGC). Occurrence of vacancies and filling up of posts is a continuous process. Ministry of Education and University Grants Commission (UGC) regularly monitor the institutions and the Central Universities are advised from time to time to fill up the vacancies in regular mode.

\*\*\*\*